

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.6 - IA/703(AHM)2024 in IA/745(AHM)2021
in
CP(IB) 138 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mr. Sanjay S Jaiswal Prop. Of Trigun Enterprise
V/s
Vivek Steelco Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Respondent :

ORDER

IA/703(AHM)2024 in IA/745(AHM)2021

This application is filed for placing on record the 3rd progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 703 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)